

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/23/2016
NAME OF THE PETITIONER(S) : Mohammed Younus & 2 others
NAME OF THE RESPONDENT(S) : Ayesha Cotton Mills Limited and Another
UNDER SECTION : 397/398

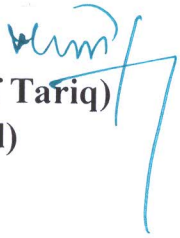
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	T.V.P. Sai Vihar Murthi Shankar Mani	Counsel for Petitioner ✓	T.V.P. Sai Vihar
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ORDER

Counsel for petitioner present. Respondent and his counsel called but absent. Counsel for petitioner filed a memo stating that the parties have arrived at an amicable settlement and, therefore, he may be permitted to withdraw the CP. The prayer is granted. The memo is taken on record. The CP is dismissed as withdrawn. The file may be consigned to record after due completion.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)